

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/020/01132/2016
Date of Order : 08-01-2019

Between :

Naram Venkata Rao
S/o late Krishna Murthy aged about 84 years,
Occ : Retd. AOS/S.E.Rlys, R/o 14-10-37/2,
Venkata Padma Nivas, Radhakrishna Nagar,
Behind Collector's Bungalow,
Srikakulam town, Srikakulam District.Applicant

AND

1. Union of India rep by its
General Manager, S.E. Railway,
11, Garden Reach Road,
Kolkata-700043.
2. The Financial Advisor &
Chief Accounts Officer (Settlements),
Traffic Accounts Office,
S.E. Railway,
11, Garden Reach Road,
Kolkata-700043.
3. The Assistant General Manager,
State Bank of India,
Centralized Pension Processing Centre,
1st Floor, SCAB Buildings, LHO Compound,
Bank Street, Koti,
Hyderabad-500095.
4. The Assistant General Manager,
State Bank of India, G.T.Road,
Srikakulam-532001.Respondents

Counsel for the Applicant: Mr. G. Tuhin Kumar

Counsel for the Respondents : Mr. S. M. Patnaik, SC for Rlys
M/s V. Umadevi for RR 3 & 4

CORAM :

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

In the morning ie at 10.30 am when the matter was called for, there was no representation for the applicant and the matter was kept under 'pass over' for some time. Now, at 12.40 pm, when the matter was called again, the applicant's counsel has not come over.

2. Mr. S. M. Patnaik, learned Standing Counsel for Respondents present.

Accordingly the Original Application is dismissed for lack of prosecution.

3. No order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

Dated : 8th January, 2019.
Dictated in Open Court.

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